

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. (IB)-07(PB)/2017  
CA NO.

CORAM:

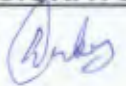
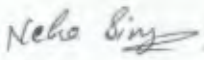
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: M/s. One Coat Plaster M/s. Ambience Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 Insolvency Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Gaurav Dubey	Advocate	for Petitioner	
2.	Anshu Kant Mishra	"	for Petitioner	
1.	Neha Singh	Adv	for Respondent	

ORDER

23.02.2017 for orders.

sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

sd/-  
(R. VARADHARAJAN)  
MEMBER (J)